

including Public Sector Banks, during the last two years in Tamil Nadu are as follows:

(Rs. in lakh)

Year	No. of SHGs credit linked	Amount of Credit disbursed	Number of Women SHGs credit linked**
2007-08	1,20,023	72,935.9	1,13,004
2008-09*	96,306	94,321	84,888

Data for the year 2006-07 is not available with NABARD.

\* Provisional data.

\*\* It is assumed that approximately 90% SHGs are Women groups.

(d) and (e) SHG-Bank Linkage Programme, being facilitated by NABARD, is not a target oriented programme. NABARD is rigorously pursuing with banks for extension of this programme on a continuous basis. Due to such efforts, the SHG movement has taken strong roots in the State.

#### Investments by Indian companies in the UK

2639. SHRI RAJIV PRATAP RUDY: Will the Minister of FINANCE be pleased to state:

- (a) whether Indian companies are still investing in the United Kingdom in large numbers;
- (b) if so, the reasons therefor;
- (c) what are the figures for the last three years; and
- (d) which are these sectors of investments and their impact on Indian Economy?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) The direct investments by residents in Joint ventures and wholly owned subsidiaries abroad are being allowed in terms of FEMA Notification 120/RB-2004 dated July 7,2004 as amended from time to time. In order to encourage capital investments abroad, the ceiling on investments by the Indian resident companies has been raised to 400% of the net worth and the portfolio investments by the Indian listed companies to 50% of their net worth from September 2007 by Reserve Bank of India in consultation with the Government. The direct investments by the Indian Corporates in the UK for the last three years (April-March) are as under:-

Particulars	Total Actual Outflow in US \$ Million		
	2006-07	2007-08	2008-09
Financial Services	0.54	0.01	41.99
Manufacturing	581.97	196.66	217.21
Non-financial Services	65.49	47.38	28.63
Trading	28.49	180.99	5.27
Others	242.09	275.36	59.00
<b>TOTAL</b>	<b>918.58</b>	<b>700.42</b>	<b>352.10</b>

Post investment abroad, the Indian Corporate would be exposed to International Corporate ambience, increased competitiveness and latest technological improvements and would have access to markets which will increase their profitability and enable them to repatriate profits home.

**Increase in economic offences**

2540. SHRI A. ELAVARASAN: Will the Minister of FINANCE be pleased to state:

- (a) whether there is an increasing trend of economic offences in the country;
- (b) if so, the number of economic offences reported in the country under IT Act, Customs Act, COFEPOSA, FERA and Banking Regulation Act during the last two years, category-wise; and
- (c) the steps taken by Government to minimize such offences in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (c) The information is being collected and will be laid on the Table of the House.

**Manipulation of mediclaim policy**

2641. SHRI SYED AZEEZ PASHA: Will the Minister of FINANCE be pleased to state:

- (a) whether private hospitals are manipulating the mediclaim policy of New India Assurance Company Ltd. and others;
- (b) whether Government has found irregularities of payment system by health insurance companies;
- (c) if so, the details thereof; and
- (d) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) General Insurers' (Public Sector) Association of India (GIPSA) has reported that no incident of manipulation of mediclaim policies by hospitals has been reported by the Public Sector General Insurance Companies. The mediclaim policies are structured with suitable control to provide correct indemnity to the insured persons and are approved by Insurance Regulatory and Development Authority (IRDA). Payment to hospitals is made through the Third Party Administrators (TPAs) appointed by the Insurance Companies.

- (b) No, Sir.
- (c) and (d) Do not arise.

**Finance for tiny micro enterprises**

2642. SHRIMATI T. RATNA BAI: Will the Minister of FINANCE be pleased to state:

- (a) whether Government has given funds for tiny micro enterprises;